

Sarda Sahayak Irrigation Project (U.P.)

2356. SHRI H.N. NANJE GOWDA: Will the Minister of IRRIGATION be pleased to state:

(a) how much amount had been sanctioned for the Sarda-Sahayak Pariyojna of Uttar Pradesh ;

(b) whether it is a fact that the estimated cost is insufficient and it may go up ; and

(c) if so, the total amount likely to be spent and by what time the Sarda-Sahayak Pariyojna will be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z.R. ANSARI): (a) to (c). The approved estimated cost of Sarda-Sahayak Project (1976) was Rs. 199.87 crores. However, it has now been reported by the State Government that the latest estimated cost is Rs. 378 crores. An expenditure of Rs. 303.52 crores was incurred by the end of March, 1980. Against a spill-over cost of Rs. 74.48 crores, the outlay proposed during the Sixth Plan by the State Government is only Rs. 43.35 crores. The actual expenditure incurred during the Sixth Plan is as under:

1980-81	25.46 crores
1981-82	18.20 crores
1982-83	25.00 crores

(outlay)

Although bulk of the irrigation potential under this project has been created, the project will be completed in all respects only in the Seventh Plan period.

Amendments in Rent Control Laws

2357. SHRI P.M. SAYEED:

SHRI UTTAMBHAI H. PATEL:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Economic Administration Reforms Commission or any

other Commission had proposed a series of changes in the Rent Control Laws in various States in order to bring them in line with the prevailing conditions and help promote house building in the country ;

(b) if so, the names and status of the members of the Commission ;

(c) whether the Commission has already submitted many recommendations in regard to the Rent Control Laws ; and

(d) what were the other recommendations made by the Commission and how many of them have been examined and accepted by Government ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir. The Economic Administrative Reforms Commission has made certain recommendations in this regard.

(b) Shri L.K. Jha, Chairman, is of the Status of the Deputy Chairman of the Planning Commission. The members S/Shri R. Tirumalai, and R.J. Chelliah are of the status of the Members of the Planning Commission.

(c) Very recently the Commission has submitted a Report containing recommendations in regard to Rent Control Laws.

(d) The recommendations of the Commission are being examined by the Government.

Import of Deep Sea Fishing Trawlers by States

2358. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of AGRICULTURE be pleased to state:

(a) the names of the States which are proposing to import deep sea

fishing trawlers and the number of trawlers each state proposes to import ;

(b) whether they have applied for Central Loan for this purpose ; and

(c) if so, the steps taken to meet their demands ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R.V. SWAMINATHAN): (a) An application has been received from the Andhra Pradesh Fisheries Development Corporation through the Government of Andhra Pradesh for import of two factory trawlers. The Orissa Maritime and Chilka Area Development Corporation have also applied for import of 2 shrimp trawlers. The Government of Tamil Nadu have requested for issue of Letter of Intent for import of 4 shrimp trawlers.

(b) None of the above mentioned Corporation/State Government has applied for loan.

(c) Does not arise.

Cost of Irrigation Projects from Kerala Pending Clearance

2359. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of IRRIGATION be pleased to state the total cost of each irrigation project in Kerala awaiting clearance from the Centre ?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z.R. ANSARI): The required information is given in the statement enclosed.

Statement

(Rs. in lakhs)

S. No.	Name of Project	Estimated cost
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Major Schemes:

1.	Kerala Bhavani	805.00
2.	Kakkadavu	1335.50

3.	Muvattupuzha	4808.15
4.	Kuttiadi Augmentation Multi-purpose Scheme (Irrigation portion)	500.00
5.	Idamalayar	1785.48
6.	Chimoni	2343.00
7.	Karapara Kuriar-Kutty Multipurpose Scheme (Irrigation portion)	2685.60

Medium Schemes:

1.	Attapady	842.00
2.	Vamanapuram	3722.00

Pazassi Project, Kerala

2360. SHRI M. RAMANNA RAI: Will the Minister of IRRIGATION be pleased to state:

(a) the original estimate of cost of Pazassi Project in Kerala ;

(b) what is the amount already spent in execution of the project.

(c) whether the work is going to be completed in the Sixth-Five-Year Plan and what will be the cost of them ; and

(d) what was the original estimate of land expected to be benefited and what is the land going to be finally benefited ?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z.R. ANSARI): (a) Pazhassi Project was approved by the Planning Commission in April, 1964 at an estimated cost of Rs. 4.42 crores.

(b) An amount of Rs. 34.15 crores is anticipated to have been incurred on the project upto March, 1982.

(c) The project is expected to be completed during the Sixth Plan period at an estimated cost of Rs. 42 crores.